Financial Assistance is being provided in a phased manner at the rate of Rs.50.00 lakhs per district per year for improving infrastructure in these backward districts.

However, there is no scheme under which primary health care facilities are to be upgraded through World Bank assistance.

## OPD of Dr. RML Hospital in New Delhi

- 1112. SHRI GHUFRAN AZAM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether it is a fact that patients visiting OPD of Dr. Ram Manohar Lohia Hospital, New Delhi are not getting medicines and injections;
- (b) whether it is also a fact that the Hospital authorities are not paying any attention towards the patient care facilities;
- (c) if so, whether Government propose to conduct surprise checks in the Hospital to ascertain the actual position from the patients;
- (d) if so, when and if not, the reasons therefor; and
- (e) the other steps Government propose to take in this regard

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANTULAY): (a) and (b) No such report has been received in the Ministry.

(c) to (e). The Directorate General of Health Services monitor the services of the hospital periodically and take appropriate action for upgradation of facilities within the overall availability of resources.

## Laying of Broad gauge line from Salem to Karur

- 1113. SHRI V.P. DURAISAMY: Will the PRIME MINISTER be pleased to state:
- (a) whether it is a fact that survey has been done for laying BG line from Salem to Karur via Namakkal and Mohanur;
- (b) if so, whether scheme has been worked out; and;
- (c) when the work is likely to begin? THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI): (a) Yes Sir, a survey was done in 1986-87.
- (b) Owing to constraint of resources, the work could not be taken up.
- (c) There is no proposal for taking up the work at present.

## भूमि सुधार कानूनों को नौवीं अनुसूची में लाया जाना

- 1114. श्री अनन्तराय देवशंकर दवेः क्या प्रामीण क्षेत्र और रोजगार मंत्री यह बताने की कृया करेंगे किः
- (क) क्या सरकार ने भूमि सुधार संबंधी सभी कानूनों को संविधान की नौवीं अनुसूची के अंतर्गत लाने का निर्णय लिया है;
  - (ख) यदि हां, तो उसका ब्यौरा क्या है; और
- (ग) सरकार द्वारा भूमि सुधार कानृनों, फालतू भूमि के वितरण तथा अभिलेखा प्रणाली को आधुनिक और अद्यतन बनाए जाने के लिए क्या कदम उठाए जाने का विचार है?

प्रामीण क्षेत्र और रोजगार मंत्रालय में राज्य मंत्री (प्रामीण विकास विभाग) (श्री उत्तमभाई एच॰ पटेल): (क) और (ख) जी नहीं।

(ग) केन्द्र सरकार अधिकतम सीमा से फालतू धूमि के वितरण हेतु प्रवधान सहित धूमि की अधिकतम सीमा कानूनों के सख्ती से कार्यान्वयन पर अपनी वर्तमान ग़ीत को जारी रखना चाहती है। धूमि अधिलेखों को अधितन और आधुनिक बनाने की प्रणाली में केन्द्र सरकार द्वारा दो अलग-अलग केन्द्रीय प्रयोजित योजनाओं अर्थात 100% सहायता अनुदान से "भू अभिलेखों का